GOVERNMENT OF INDIA MINISTRY OF NEW AND RENEWABLE ENERGY LOK SABHA UNSTARRED QUESTION NO. 877 TO BE ANSWERED ON 28.04.2016

INVESTMENT ON SOLAR AND OTHER RENEWABLE RESOURCES

877. DR. NARAMALLI SIVA PRASAD: SHRIMATI NEELAM SONKER: DR. BANSHILAL MAHATO: SHRI PRABHAKAR REDDY KOTHA:

Will the Minister of New and Renewable Energy be pleased to state:

(a) the total investment made on solar and other renewable resources in the country including Andhra Pradesh, State-wise;

(b) the incentives given by the Government for the installation of solar panels at homes in the country during each of the last three years, State-wise;

(c) the mechanism in place for providing subsidy or other incentives for the industries which agree to set up solar power plants or which plan on investing in solar or any other renewable energy resources;

(d) whether the Government is contemplating on boosting the solar power generation in the country particularly in rural areas by the installation of more solar street lights and providing solar power connections and increase the subsidy/grants/incentives for setting up/installation of solar power panels in individual houses, if so, the details thereof along with the locations in the country on which these projects are under implementation/have been implemented, State-wise;

(e) whether the Government is making it compulsory to install solar power generating panels for newly constructed houses as a part of this drive, if so, the details thereof; and

(f) whether any role is proposed to be assigned to the private sector through incentives, if so, the details thereof?

ANSWER

THE MINISTER OF STATE FOR POWER, COAL & NEW AND RENEWABLE ENERGY (INDEPENDENT CHARGE) (SHRI PIYUSH GOYAL)

(a): Most of the investment in renewable energy come from private sector. Total estimated investment in renewable energy power projects during 2015-16 assuming an investment of Rs. 6 crore per MW is around Rs. 42,000 crore.

State-wise details are given at Annexure-I

(b): Government is providing following incentives for installation of solar panels at homes in the country:

• Fiscal incentives such as accelerated depreciation, concessional custom duty, excise duty exemptions and income tax holiday for 10 years

• Loans for system aggregators from Indian Renewable Energy Development Agency Limited (IREDA) at concessional interest rate (9.9% to 10.75% per annum)

• Under Priority Sector Lending, loans are available upto Rs. 10 lakhs for individuals and upto Rs. 15 crore for renewable energy projects

• Bank loans as a part of home loan/ home improvement loan for solar rooftop systems.

State-wise details of funds released for solar panels at home (grid connected roof top) in the country are given at Annexure-II.

(c): The Government is providing the following fiscal and promotional incentives for promoting solar industry:-

- capital and/or interest subsidy,
- tax holiday on the earnings for 10 years,
- generation based incentive,
- accelerated depreciation,
- viability gap funding (VGF),
- financing solar rooftop systems as part of home loan,
- concessional excise and custom duties,
- preferential tariff for power generation from renewables, and
- Foreign direct investment up to 100 per cent under the automatic route.

In addition power is offered at lower tariff through schemes like bundling with thermal power and VGF.

(d): Ministry is promoting Off-grid Solar PV programme for providing solar power including street lights in the rural areas of the country. There is no proposal to increase the percentage of subsidy under off-grid programme. State-wise details of Solar PV systems is given at Annexure-III.

(e): MNRE has no authority to make installation of solar power panels compulsory for newly constructed houses. MNRE has, however, been writing to State Governments to make it compulsory solar installations in newly constructed Government buildings.

(f): Most renewable energy power projects are installed with private sector involvement. The Government is providing a range of fiscal and promotional incentives for promoting solar industry. These include Accelerated Depreciation, Concessional Customs Duties and Excise Duty exemptions etc.

ANNEXURE-I ANNEXURE-I REFERRED TO IN REPLY TO PART (a) OF LOK SABHA UNSTARRED QUESTION NO. 877 FOR 28.4.2016

S. No.	STATES / UTs	Investment in Rs. Crore
1	Andhra Pradesh	4381.8
2	Arunachal Pradesh	1.44
3	Assam	0
4	Bihar	30.6
5	Chhatisgarh	605.88
6	Goa	0
7	Gujarat	2538.78
8	Haryana	0
9	Himachal Pradesh	417.6
10	Jammu & Kashmir	6
11	Jharkhand	1.14
12	Karnataka	3571.74
13	Kerala	258.75
14	Madhya Pradesh	8867.34
15	Maharashtra	2547.96
16	Manipur	0
17	Meghalaya	0
18	Mizoram	0.6
19	Nagaland	6
20	Odisha	210.99
21	Punjab	1489.74
22	Rajasthan	6058.68
23	Sikkim	0
24	Tamil Nadu	6346.2
25	Telangana	3265.74
26	Tripura	0
27	Uttar Pradesh	322.44
28	Uttarakhand	492.96
29	West Bengal	3.36
30	Andaman & Nicobar	0
31	Chandigarh	13.86
32	Dadar & Nagar Haveli	0
33	Daman & Diu	24
34	Delhi	52.89
35	Lakshwadeep	0
36	Pondicherry	0.03
37	Others	346.92
	Total	41863.4

ANNEXURE-II ANNEXURE-II REFERRED TO IN REPLY TO PART (b) OF LOK SABHA UNSTARRED QUESTION NO. 877 FOR 28.4.2016

State-wise details of funds allocated and released, during last 3 years for grid connected solar rooftops (Rs. in Crore)					
SI. No.	State/UTs	Year 2013- 14	Year 2014- 15	Year 2015 - 16	Total
		Released amount	Released amount	Released amount	Released amount
1	Andhra Pradesh		2.41	3.87	6.28
2	Chhattisgarh			3.60	3.60
3	Delhi			5.76	5.76
4	Gujarat	1.03		4.50	5.53
5	Goa			1.44	1.44
6	Haryana			3.60	3.60
7	Kerala			4.68	4.68
8	Madhya Pradesh			1.24	1.24
9	Odisha			2.88	2.88
10	Punjab			9.22	9.22
11	Rajasthan			4.26	4.26
12	Tamil Nadu	0.51		8.23	8.74
13	Telangana			3.08	3.08
14	Uttarakhand		0.01	22.13	22.14
15	Uttar Pradesh			5.86	5.86
16	West Bengal			3.09	3.09
17	Chandigarh	0.62	6.12	9.79	16.54
18	Manipur			0.91	0.91
	Sub- Total	2.16	8.54	98.13	108.84
19	PSU/Govt. Departments			18.52	18.52
20	Solar Energy Corporation of India			128	128
21	Capacity Building programme			2.73	2.73
Total		2.16	8.54	247.38	258.09

ANNEXURE-III ANNEXURE-III REFERRED TO IN REPLY TO PART (d) OF LOK SABHA UNSTARRED QUESTION NO. 877 FOR 28.4.2016

State/UT	Solar Photovoltaic Systems				
	Lanterns Nos.	Home Lights Nos.	Street Lights Nos.	Pumps Nos.	Stand Alone (KWp)
Andhra Pradesh	51360	22972	7812	615	3632.595
Arunachal Pradesh	14433	18945	1291	18	600.1
Assam	1211	6926	98	45	1605
Bihar	50117	7403	955	1666	1021.6
Chhattisgarh	3311	7754	2042	435	22898.72
Delhi	0	0	0	0	698
Goa	1093	393	707	15	32.72
Gujarat	31603	9253	2004	268	13576.6
Haryana	93853	56727	22018	543	2321.25
Himachal Pradesh	38246	22592	32610	6	1512.5
Jammu & Kashmir	51224	65283	5806	39	7561.85
Jharkhand	23374	9450	620	0	3539.9
Karnataka	7334	49644	2694	551	4676.41
Kerala	54367	40412	1735	810	3894.39
Madhya Pradesh	9444	4016	9378	87	2726
Maharashtra	68683	3497	10293	251	3857.7
Manipur	4787	3900	928	40	1241
Meghalaya	24875	7844	1273	19	884.5
Mizoram	9589	6801	1431	37	1185
Nagaland	6766	1045	4471	3	1292

Orissa	9882	5274	5834	57	567.515
Punjab	17495	8626	10758	1857	1202
Rajasthan	4716	144564	6852	27323	15540
Sikkim	23300	15059	504	0	795
Tamil Nadu	16818	129087	36802	1245	7297.6
Tripura	64282	32723	1199	155	369
Uttar Pradesh	62015	235909	182891	1516	6263.46
Uttarakhand	93927	91595	21571	26	628.03
West Bengal	17662	145332	8726	48	1126
Andaman & Nicobar	6296	468	390	5	167
Chandigarh	1675	275	898	12	730
Dadra & Nagar Haveli	0	0	0	0	0
Daman & Diu	0	0	0	0	0
Delhi	4807	0	301	90	571
Lakshadweep	5289	0	1725	0	1090
Puducherry	1637	25	417	21	40
Telangana		0	0	0	1833
Others	125797	132047	9150	0	23885
Total	9698620	1285841	396184	37803	140862.44